



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,3rd August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM ]

BEFORE:

**JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	Crl.Pet./504/2020	ARIF HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P MAJUMDAR	PP, ASSAM
2	Crl.Pet./163/2022	SACHIN DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR. M J DAS	PP, ASSAM
3	Crl.Pet./467/2022	JERINA BEGUM <b>Versus</b> MD MINAS ALI AND ANR	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
4	WP(C)/1318/2022	NIZAM UDDIN AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. T J MAHANTA MR. B RAHMAN MR. S Ali MR K DAS	MR. M K CHOUDHURY (R-9) SC, P AND R.D. GA, ASSAM MR S H SIKDAR (R-9)
5	WP(C)/3519/2022	MD. NEKIBUL HUSSAIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. R BEGUM	GA, ASSAM SC, GMC SC, G M D A

LEAVE NOTE OF ADVOCATES FOR 03/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
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17)	MR. A AHMED	30-07-2022	To	06-08-2022
18)	MS. D GHOSH	01-08-2022	To	06-08-2022
19)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
20)	MR D K DAS	08-08-2022	To	10-08-2022
21)	MR B KAUSHIK	03-08-2022	To	12-08-2022



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**[AT 11:00 AM ]**

**BEFORE:**

**JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	WP(C)/2119/2016	SAYED ZAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS.P KALITA MRS.A BHATTACHARYYA	GA, ASSAM
2	CRP(IO)/79/2022	SHAHIDUR RAHMAN AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 27 ORS	MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN	GA, ASSAM MR D C NATH (r-3 to 18, 20) MR. C SHARMA (r-3 to 18, 20)
3	WP(C)/993/2022	ABDUL MALEK TALUKDAR AND 15 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D. GA, ASSAM
4	WP(C)/1288/2022	MRS. ARIFA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM
<b>WITH</b>				
5	CrI.Pet./899/2018	ARIFA BEGUM <b>Versus</b> JAGADISH DEKA AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPADHYAY	PP, ASSAM

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[AT 11:00 AM ]

BEFORE:

**DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	WP(C)/5136/2016	DIPANKAR DEY <b>Versus</b> SMT. TANUSHREE DEY and 2 ORS	MR.A GANGULY MR.A DUTTA	MR.T J MAHANTA(R-2) MS.P BHATTACHARYA(R-2) MR.U K NAIRR-1 MR.A K SARMA(R-1) MR.A BARUA(R-2) MR.A BHATTACHARYA(R-2) MR.M P SARMA(R-1) MSW YHOSHII(R-1)
2	WA/235/2017 CAVT. NO. 533/17	SHRI HOMEN BARO <b>Versus</b> SHRI HEMEN BORO and 8 ORS	MR.B RAMCHIARY MS.M BASUMATARY MR.A BORO MR.C TALUKDAR	GA, ASSAM MR.S RAHMAN SC, BTC MR.S K MUKTAR
3	RSA/130/2021	SOBHAN ALI AND 3 ORS. <b>Versus</b> RUKIA KHATUN	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS	
4	WP(C)/1749/2022	BIJOY KRISHNA DAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BANIK	MR H R A CHOUDHURY (r-6) GA, ASSAM MR F U BARBHUIYA (r-6) MR. M A CHOUDHURY (r-6) MS S DAS (r-6)

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